GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY **LOK SABHA UNSTARRED QUESTION NO. 1566**

ANSWERED ON 10.02.2022

GENERATION OF RENEWABLE ENERGY

1566. SHRI M. SELVARAJ

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government is seriously contemplating to increase the generation of renewable energy in the country; and
- (b) if so, the details thereof;
- (c) the steps proposed to be taken by the Government in this regard; and
- (d) the time frame fixed for the same?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (d) In accordance with Hon'ble Prime Minister's announcement at COP26, Ministry of New and Renewable Energy is committed to achieving 500 GW of installed electricity capacity from nonfossil fuel sources by 2030.

The Government has taken several steps to promote renewable energy in the country. These include:

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022.
- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc.
- laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
